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(d) Besides action for recovery of arrears under Section 8 of the Employees' Provident Funds and Family Pension Fund Act, 1952, prosecutions have been launched for several defaults agaisnt the manageemnt.

Cases initiated by Danapur Cantonment Board for unauthorised construction and encroachment on Government Land

7267. SHRI RAMAVATAR SHAST-RI: Will the Minister of DEFENCE be pleased to state:

(a) the number of cases initiated by the Danapur Cantonment Board against persons carrying out unauthorised constructions and encroachment on Government land during the years 1971-72, 1972-73 and 1973.74 and the expenditure incurred by the Board, year-wise; and

(b) the number of cases in which the Board has succeeded and lost separately?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK); (a) The niformation is as follows:—

Year	No. of Cases	Expenditure incurred
1971-72	21	R5. 1105.85
1972-73	31	Rs. 53.00
1973-74	17	R5. 276.49
	he present ferred to is	position of the as under:

No. dropped-	12	
No. compounded-	6	
No. pending with	30	
cantt. Board		
No. pending in	20	
Court		
No. lost in Court	I	

Payment of rent to owner of holding No. 34 Danapur Contonment

7268. SHRI RAMAVATAR SHAST-RI: Will the Minister of DEFENCE be pleased to state:

(a) whether the holding No. 34 (old 41) situated at grant square, Danapur Cantt. was under the occupation of the G.E. (M.E.S.);

(b) whether Smt. Joy Sen, the owner of the House brought a suit for eviction and arrears of rent against the G.E. and succeeded;

(c) whether the G.E. never paid rent to the owner of the House.

(d) whether electricity supply line has been discontinued in the said holding by the G.E.; and

(e) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) Yes, Sir.

(b) Yes, Sir, in the Court of the Munsif 2nd Patna. Government however, filed an appeal in the Court of the District Judge, Patna against the Judgement of the lower court.

(c) to (e). The information is not readily available and will be laid on the Table of the House as soon as possible.

Strike by Workmen of Calico Chemicals and Plastics, Bombay

7269. SHRIMATI ROZA DESH-PANDE: Will the Minister of LA-BOUR be pleased to state:

(a) whether workmen of Calico. Chemicals and Plastics, Bombay have been on strike since the 10th August. 1973:

(b) whether many items produced in the Company are used in the Defence industries and purchased by APRIL 18, 1974

(c) whether workers have always shown their willingness for direct negotiations or for arbitration through a mutually acceptable agency; and

(d) if so, their demands and the steps being taken to settle the strike?

MINISTER OF THE LABOUR (SHRI RAGHUNATHA REDDY); (a) to (d). The matter falls essentially in the State sphere Howeevr, according to available information, the strike by workers of Calico Chemicals and Plastics, Bombay, which started on 9-8-1973 has been called off and the workers resumed work from 18-3-1974 following a reference by the Government of Maharashtra of 24 out of 32 demands of workers for adjudication by a Committee The remaining 8 demands were dropped.

Pig Iron Production at Durgapur

7270 SHRI R N BARMAN Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Durgapur Steel Plant failed to produce the required quantity of steel, that is 19,000 tonnes of pig iron per month; and

(b) if so, the reasons for the same and the steps Government propose to take to stearmline the production of Durgapur Steel Plant?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) The target for production of Pig Iton varies from month to month. It is a fact that in general the production of Pig Iron has been less than the target though the Plant did proluce more than 19,000 tonnes a bonth on two occasions in this year.

(b) The reasons for the short fall ar_e (i) shortage of hot metal owing to shortage of coal and coke and (ii)

diversion of greater quantity of hot metal to steel making Production of hot metal in the Blast Furnaces is expected to increase during the current year and as a result, production of pig iron is also expected to be satisfactory.

Manganese Ore Supply to Bhilai Steel Plant

7271. SHRI R. N. BARMAN. Will the Minister of STEEL AND MINES be pleased to state.

(a) the source of supply of Manganese Ore to the Bhilai Steel Plant and the total requirement thereof

(b) whether the MOIL is one of them, and

(c) whether Bhilai Steel Plant has any commitment for taking supply from MOIL and if so, the percentage thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) The total Manganese ore requirement of Bhilai Steel Plant aie approximately 1,20,000 tonnes per year The sources of supply are Manganese Orc India Ltd and various private parties

(b) Yes, Sir, MOIL is the major supplier

(c) Bhilai Steel Plant has recently negotiated a contract with MOIL for supply of 1.05 000 tonnes comprising of 15,000 tonnes already supplied between September, 1973 to March, 1974 and 90,000 to be supplied during the period of 12 months from April, 1974 to March, 1975. Thus what MOIL has contracted to supply in 1974-75 would amount to 75 percent of Plants annual requirements